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CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1166/2019

Date of order: 13.11.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Mohiuddin Molla, son of late Golam Nabi Molla, aged about 58 years, working as GDSBPM Kanthalberia, B. O. (now under put off duty) in A/C Office- Canning Town S.O.- South 24 Parganas, Pin- 743 329, residing at Vill- Modarat Battala, P.O. Modarat, P.S. Baruipur, South 24 Parganas, Pin- 743 610.

.....Applicant.

-versus-

1. Union of India through the Secretary to the Govt. of India, Ministry of Communication & Information Technology, Department of Post, Dak Bhawan, New Delhi- 110001.

2. The Chief Postmaster General, West Bengal Circle, having his office at Yogayog Bhawan, 36, Chittaranjan Avenue, Kolkata- 700 012.

3. The Director of Postal Services, Kolkata Region, Yogayog Bhawan, Kolkata- 700 012.

4. The Assistant Director of Postal Services- 1, office of the Postmaster General, Kolkata Region, having his office at Yogayog Bhawan, 36, Chittaranjan Avenue, Kolkata- 700 012.

5. The Superintendent of Post Offices,
South Presidency Division,
Baruipur, Pin - 700144, Dist-
South 24 Parganas.

.....Respondents.

For the Applicant : Mr. S. K. Dutta, Counsel

For the Respondents : Mr. T. K. Chatterjee, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for both sides.

2. Since the appeal preferred by the applicant is yet to be disposed of by the Appellate Authority, the OA is disposed of with a direction upon the Appellate Authority to consider the appeal in accordance with law and issue an appropriate order reasoned and speaking order, within a period of 2 months.

3. It is made clear that we have not entered into the merits of this matter and therefore, all points are kept open for consideration.

4. Thus, the OA would stand disposed of. No costs.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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